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RAJYA SABHA

Monday, 4th April 1955

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

REPRESENTATION FROM KUTCH ON AGRARIAN COMPLAINTS

- •480. SHRI N. C. SEKHAR: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether any representation has been received by Government from the people of Kutch State re garding the system of crop-sharing, classification of land, uighoti rates and official harassment in that State; and
- (b) if so, what action Government have taken in this regard?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

- (b) The question of granting some interim relief to the agriculturists in view of the steep fall in agricultural prices as also the question of effecting changes in the present *ad hoc* assessment rates are under consideration.
- SHRI N. C. SEKHAR: Will this take time or will it be possible for the Home Ministry to take immediate decisions on this question?
- SHRI B. N. DATAIV. Sir, Government are taking almost an immediate decision so far as giving rebate is concerned. So far as the long-tern matter is concerned, the lands have to be surveyed and settled.
- SHRI N. C. SEKHAR: Is the Government taking this factor also into consideration, that the present rate of *vighoti* is determined not on the consideration of the quality of the land that is being cultivated and the cost incurred on the cultivation of the land?

18 RSD.

- SHRI B. N. DATAR: When the *ad hoc* assessment was fixed it was found that on account of the fall in the prees, it was falling rather heavily on the agriculturists. Therefore Government are giving some rebate.
- SHRI N. C. SEKHAR: Rebate for how many years since the introduction of *vighoti* is to be given?
- SHRI B. N. DATAR: It was introduced in 1952.
- *481. [The questioner (Dr. Raghu Vira) was absent. For answer, vide col. 384) infra.]
- शिक्ता पर प्रीत वर्ष प्रीत व्यक्ति सरकारी व्यव *४८२. श्री कृष्णकान्त व्यास : क्या शिक्ता मंत्री यह बताने की कृषा करेंगे कि :
- (क) के न्त्रीय सरकार शिक्षा पर प्रति वर्ष प्रीत व्यक्ति कितनी सिश व्यय करती हैं; आरें
- ्रव) सन् १६४४ में कितना रुपया **सर्च किया** गया?

■F[G0VERN MENT EXPENDITURE ON EDUCATION P≪K HEAD PER ANNUM

- *482. SHRI KRISHNAKANT VYAS: Will the Minister for EDUCATION be pleased 10 state:
- (a) the amount of money that the Central Government spends on education per head per annum; and
- (b) the amount of money that was spent during the year 1954?]

शिक्ता भन्नी के संसदीय सचिव (डा० के० एक० श्रीमानी): (क) १६५२-५४ में लगभग ०.२० रुपया।

(ख) १६५२-४४ में लगभग इस करोड़ रुपया।

t[THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Approxin ately Rs. 0.27 during 1953-54.

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(b) Approximately Rs. ten crores during 1953-54.]

श्री कृष्णकान्त व्यास : क्या में जान सकता हूं कि स्वतंत्रता प्राप्ति के बाद यह खर्च कम हुआ हें या बढ़ा हैं? यदि बढ़ा हैं तो कितना बढ़ा हैं?

डा० के० एल० श्रीमाली: मिनिस्ट्री आफ एज्-कोशन का खर्च बढ़ा हैं, जो इस प्रकार हैं:

> सन् १६४२-४२ ४ करोड़ ६६ लाख मन् १६४२-४४ ७ करोड़ २४ लाख सन् १६४४-४४ १४ करोड़ ६४ लाख (सम्भवतः खर्च होगा)

श्रीमती शारदा भागव: स्वतंत्रता प्राप्ति तो सन् १६४७ के बाद हुई।

डा० के० एल० श्रीमाली: मेरे पास तो सन् १६५२ से १६५५ तक के यानी तीन साल के आंकड़ हैं।

श्री कृष्णकान्त न्यास : इस खर्च में क्या वह शीश भी शामिल हैं जो एज्केशन विभाग के बहुं अधिकारियों को दी जाती हैं?

डा० कं० एल० श्रीमाली: एज्कंशन मिनिस्ट्री का जांसर्च हैं उसमें सभी खर्च आ जाता है।

श्री कृष्णकान्त व्यास : में यह प्छना चाहता हं कि एक्च्अल रूप में शिद्धा पर कितना खर्च हुआ ?

हा० के० एल० श्रीमाली: मिनिस्ट्री आफ एज्-केशन का सन् १६४३-४४ में ७ करोड़ २४ लाख खर्च हुआ।

SHRI KISHEN CHAND: May I know from the hon. Parliamentary Secretary whether this expenditure was on higher education or on technical education?

DR. K. L. SHRIMALI: It includes all kinds of education.

SHRI BHUPESH GUPTA: How much of this expenditure has been on any definite scheme for the expan-»lon of education?

Dr. K. L. SHRIMALI: I do not have the break-up I want notice to answer that question.

बुनियादी व सामाजिक शिक्षा योजनाओं पर प्रतिवेदन दंने के लिए नियुक्त सीमीत

*४८२. श्री नवाब सिंह चाँहान : क्या रिश्ला मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार ने बुनियादी व सामाजिक शिद्धा योजना की प्रगति पर अपना प्रतिवेदन देने के लिए जो मीमिति बनाई थी उसने अब तक क्या काम किया हैं?

t [COMMITTEE APPOINTED TO REPORT ON BASIC AND SOCIAL EDUCATION SCHEMES

*483. SHRI NAWAB SINGH CHAUHAN: Will the Minister for EDUCATION be pleased to state the work done so far by the Committee set up by the Central Government to report on the progress of the Basic and Social Education schemes?]

t[THE PARLIAMENTARY SECRETARY

शिक्ता मंत्री के संसदीय सीचव (डा० के० एल० श्रीमाली): सिमिति की बँठक अगस्त १६४४ में हुई जिस में उसने कुछ सिफारिशों कीं। इन सिफारिशों का उद्दंश्य यह था कि बुनियादी और सामाजिक शिक्ता के चंत्र में भारत सरकार की पहली पांच साला योजना को अमल में लाने की मदद मिले।

TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMAU): The Committee met in August 1954 and made some recommendations to help the implementation of the First Five Year Plan of the Government of India in the field of Basic and Social Education.]

श्री नवाब सिंह चाँहान: मेरा प्रश्न यह था कि जो सिकारिशों थीं उनको पांच साला योजना में कहां तक अमल में लाया गया?